NATIONAL COMPANY LAW TRIBUNAL
MUMBAI BENCH, COURT-II

45. MA 4001/2019 in C.P. 710/2019

CORAM:
SHRI SHYAM BABU GAUTAM **JUSTICE P. N. DESHMUKH (Retd.)**
HON'BLE MEMBER (T) **HON'BLE MEMBER (J)**

ORDER SHEET OF THE HEARING OF MUMBAI BENCH OF THE NATIONAL COMPANY LAW TRIBUNAL ON 18.01.2023

NAME OF THE PARTIES: **Mrs Anita Shinde and others**
V/s
Mega Process Technology Pvt Ltd & Ors

APPEARANCE :
FOR THE APPLICANT **:** None present
FOR THE RESPONDENT No. 2 **:** Adv. Prachi Wazalwar
FOR THE RESPONDENT No. 4 **:** Adv. Heena Vichare

Section: 59 of Companies Act, 2013

ORDER

The Court is convened through Virtual Hearing (VC). The matter could not be taken up due to paucity of time. List the matter on **07.03.2023** for hearing.

Sd/- **Sd/-**
SHYAM BABU GAUTAM **JUSTICE P. N. DESHMUKH**
Member (Technical) **Member (Judicial)**
18.01.2023
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